

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION No. 3558  
TO BE ANSWERED ON 22.03.2023**

**EXPENDITURE OF MPLAD FUND**

**3558. DR. ALOK KUMAR SUMAN:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether complete details about the expenditure of MPLAD funds made in all the districts of the country have not been uploaded by the Ministry on its website;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) whether all the MPLAD funds have been released; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]**

**(a) & (b) Under the MPLAD Scheme, Hon'ble Members of Parliament (MPs) send their recommendations of development works directly to their respective Nodal District Authorities and same are implemented by the District Authorities in accordance with the administrative, financial and technical rules of the concerned State/UT Governments and in accordance with the Guidelines on MPLADS. The expenditure details of MPLADS funds as per the availability of data entered/provided by District Authorities, are in public domain on Ministry's website [www.mplads.gov.in](http://www.mplads.gov.in).**

**(c) & (d) Release of funds under MPLAD Scheme by the Ministry of Statistics and Programme Implementation, is a continuous process and**

**is subject to fulfillment of fund-related criteria and submission of fund-related documents by the District Authorities as laid down in MPLADS Guidelines.**

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